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LOK SABHA

Monday, December 9, 1968; Agrahayana 18, 1890 (Saka)

The Lok Sabha met at Eleven of the Clock.

[MR. SPEAKER in the Chair]

ORAL ANSWERS TO QUESTIONS

Shortage of Furnace oil Experienced by Industries in Jamnagar (Gujrat)

*601. SHRI R. K. AMIN: Will the Minister of PETROLEUM AND CHEMI-CALS be pleased to state :

(a) Whether it is a fact that industries in Jamnagar in Gujarat State suffer from the shortage of furnace oil; and

(b) if so, the steps which Government have taken to mitigate the shortage of furnace oil?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHE-MICALS (SHRI RAGHU RAMAIAH): (a) Except in September, 1968, when the tankers carrying furnace oil to Okha could not secure timely berthing facilities at the port, the industries etc. in Jamnagar have been getting their normal requirements of furnace oil from Okha installation.

(b) The State Government has been requested to give priority in berthing to tankers carrying furnace oil etc, to Okha.

SHRI R. K. AMIN: It is a well-known fact that shortage of furnace oil occurs from time to time at various places in India, sometimes in Assam, sometimes in Orisa, sometimes in Gujarat and sometimes elsewhere. I understand that it is because of the fact that the Government's policy is heavily inclined to give capacity licences to Indian Oil and not to other private sectors. Every month when the meeting is held to decide the quota of production of furnace oil, it is always given more and more to Indian Oil and the quota for the other private sectors is being reduced. We do not mind from where it is coming... (interruptions).

MR. SPEAKER: He should put his question.

SHRI R. K. AMIN: Will the Government assure that, in future, whatever capacity is available with the private sector will be fully utilised so that such shortages never occur?

MR. SPEAKER: He may answer only the question.

SHRI RAGHU RAMAIAH: I want to make it clear that the information given by my Hon. friend is totally wrong. In fact, the position is the other way. Due to the Suez crisis, there have been greater demands for furnace oil. In fact, the Burmah-Shell and the ESSO are reducing the production of furnace oil and are increasing the production of H. S. D. oil which is more profitable for them, and we are trying to persuade them to increase their quota of furnace oil. This is the picture.

SHRI R. K. AMIN: The answer to the first question does not come up, Sir. I asked, is Government's policy heavily weighed to give more and more quota to Indian Oil?

SHRI RAGHU RAMAIAH: 1 have said. We are willing to encourage anybody to produce furnace oil. We need it. We are importing it now. I am prepared to encourage anybody to produce more and more furnace oil.

SHRI R. K. AMIN: If it is so, if they want to encourage everybody to increase the capacity they should not have any restrictions on quotas as they have done.

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SHRI RAGHU RAMAIAH : It is not we who are asking them to reduce the production of furnace oil. We are not asking them to reduce it. We want them to increase it but because HSD is profitable to them they are decreasing furnace oil and increasing HSD.

SHRI N. K. SOMANI: There is an inbuilt refining capacity in each and every refinery including the public sector refineries. And the programme of marketing and production of each refinery is taken up in Bombay every month. In view of that, would the Government not allow and encourage them to increase the eapacity by 5 to 10 per cent, so that these chronic shortages do not come up; so that there won't be shortage of industrial production and resulting in laying off of workers also?

SHRI RAGHU RAMAIAH: General increase of or more input of crude will mean output of other things besides furnace oil which may be in surplus. The whole picture has to be taken into account. But in this case we have given additional crude to Caltex so that they may give more furnance oil.

We were willing to give it to Burmah Shell and others, but they were not willing to do so.

Shri N. K. SOMAN1: What is the ultimate solution to this? Would the Government apply its mind because these shortages are going on from time to time? What is the solution to this?

SHRI RAGHU RAMAIAH: When deficiency is there we have to import until and unless self-sufficiency is reached.

SHRI M.B. RANA: May I know what was the quota allotted to Gujarat and what was the shortfall?

SHRI RAGHU RAMAIAH : If he wants for a particular State I do not have the exact figure.

DR. RANEN SEN: Is it not a fact that the refineries of Burmah Shell and ESSO are working beyond their agreed capacity with the Government of India and if so have the Government of India found out any means to see that they do not go beyond their agreed capacity ?

Hindustan Antibiotics Ltd.

•603. SHRI PREM CHAND VERMA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) when the Hindustan Antibiotics Ltd. was set up and its aims and objects;

(b) whether the targets of setting up units according to project reports and their production and development targets were achieved and if so, when and how and if not, the reasons therefor;

(c) whether any foreign collaboration was involved in the setting up of the company and if so, the names of countries which collaborated, the terms of their collaboration and how much foreign exchange as aid was received;

(d) the items the company is at present producing and the extent of production and whether these products are upto international standard;

(e) the figures of production and sale during the last three years and how much of this was exported; and

(f) whether there are any difficulties with which the company is faced at present and how Government propose to remove them ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHE-MICALS (SHRI RAGHU RAMAIAH): (a) to (f). A statement is laid on the Table of the Sabha.

Statement

(a) Hindustan Antibiotics Ltd, was established on 31th March, 1954 with the object of setting up a factory in the public sector for the manufacture of antibiotics like Penicillin, Streptomycin etc. and to undertake other activities as enumerated in the Memorandum and Articles of Association of Hindustan Antibiotics Ltd.

(b) In the joint plan of operations entered into between the Government of